

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM21 dated 04.11.2020 for import of restricted items

Meeting No. 07/AM21 of Exim Facilitation Committee (EFC) was held on 04.11.2020 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

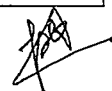
2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri Yogesh Kumar, JSO (Trade), DAH&D
- (vi) Shri Gaurav Kumar, STA-'B', Directorate of International Cooperation, DRDO
- (vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri B.D. Guthala, ASO, M/o P&NG

3. Total number of cases considered in the meeting was **293**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **28** cases were approved, **7** cases were rejected, **3** cases were closed and **255** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 203, 205, 213, 214 & 218 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part-1	D/o AH&D and D/o Fisheries					
S.No	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose	Status
1	Faizahemad Gulammohmed Momin, Ahmedabad 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos. Live Goats (<i>Capra Aegagrushircus</i>) KaplaGulabi Breed	1.7674 6	AU	The Committee decided to reject the case as not recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
2	Zharonne M. Thirumaal, Blk 216 Tampines St 23, 03-31, Singapore 520216 -600041 01/53/8/E/AM20/Z-1/IC	29.09.19	1 No. (2.000- KGS as per ANF2M) Male Pet Rabbit, Netherland dwarf mix breed, harlequin color, 2 years old from Singapore	.15000	Trading	Comments sought from D/o AH&D on 08.06.2020. D/o AH&D vide email dated 21.09.2020, 23.09.2020 and again on 30.09.2020 sought some information from



						the applicant.
3	Kerala Live Stock Development Board Ltd., Trivandrum 01/53/8/E/ AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	AU	Comments sought from D/o AH&D on 30.12.2019. The case is under examination in D/o AH&D.
4	United Exim, New Delhi 01/53/8/E/ AM20/U-9/IC	30.01.20	25000 Kgs. Frozen Pangasius Ficket (Latin Name <i>Hypophthalmus pangasius</i>)	12.2	AU	Comments sought from D/o AH&D on 06.02.2020. D/o AH&D vide email dated 26.02.2020 had requested the firm to apply in the portal <i>sip.nic.in</i> for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. The firm was requested on 10.08.2020 to apply through portal <i>sip.nic.in</i> followed with reminders dated 17.10.2020 and 05.11.2020.
5	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/A M21/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	132.0	AU	Comments sought from D/o AH&D on 22.08.2020, 15.09.2020 and again on 11.10.2020. The case is under examination in D/o AH&D.
6	Red Barn Farm., Chikkaballapura 01/53/8/53867/A M21/R-7/IC	27.07.20	(i) 48 Nos Domesticated Rabbit (<i>Oryctolagus cuniculus domesticus</i>) (20 Male + 28 Female) (ii) 20 Nos. Domestic Guinea pig (<i>Cavia porcellus</i>) (10 Male + 10 Female)	4.4	Trading	D/o AH&D vide email dated 19.08.2020 requested the firm to provide the application in a prescribed and complete format. The firm has been requested to furnish complete application in prescribed format on 19.08.2020 followed with reminders dated 20.09.2020

						and 05.10.2020. The firm replied on 09.10.2020 to D/o AH&D directly.
7	Red Barn Farm., Chikkaballapura 01/53/8/53868/A M21/R-8/IC	27.07.20	6 Nos. Spectacled Owl (Pulsatrix Perspicillata) 6Nos. (Adult Male 3 Nos. and Adult Female 3 Numbers) 6 Nos Great Gray Owl (Strix Nebulosa) 6 Numbers (Adult Male 3 Numbers and Adult Female 3 Numbers).	22.8	AU	Comments sought from D/o AH&D on 30.07.2020. The case is under examination in D/o AH&D.
8	Pravin Niwruutti Debre, Maharashtra 01/53/8/53959/A M21/P-24/IC	13.08.20	1 No. A 3 year old male pet bird of the species Parakeet/ Budgerigar, official name Melopsittacus undulates	.03	AU	The online application could not be downloaded. Accordingly, the applicant has been requested vide email dated 18.08.2020 to provide all necessary attachments/ documents through e- mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in followed with reminder dated 05.09.2020. The applicant was again requested on 05.10.2020 and 15.10.2020 to provide complete application in PDF format on email ID: import- dgft@nic.in.
9	Symbiotec Pharmalab Pvt. Ltd., Madhya Pradesh 01/53/8/54027/A M21/S-75/IC	22.08.20	200 ltr. Animal Excreta (Mares Urine)	.01	AU	Comments sought from D/o AH&D on 25.08.2020. D/o AH&D vide email dated 04.09.2020 sought some information from the firm.

						D/o AH&D vide OM No. 110102(1)/3/2017/Trade dated 08.10.2020 sought comments/recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi.
10	Symbiotec Pharmed Pvt. Ltd., Madhya Pradesh 01/53/8/54072/AM21/S-81/IC	02.09.20	200000 ltr Animal Excreta (Mares Urine)	151.8	AU	D/o AH&D vide email dated 04.09.2020 sought some information from the firm. Reminder sent to firm vide email dated 05.10.2020. Reply from the firm is awaited. D/o AH&D vide OM No. 110102(1)/3/2017/Trade dated 08.10.2020 sought comments/recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi.
11	Meraj Yusha, Bhubaneswar 01/53/8/54174/A M21/M-54/IC	22.09.20	3 Nos of Live Riding Horses (For Sports Activities). Age – 02 to 20 Years. Sex Gelding/Colt/Filly.	8.1	AU	Comments sought from D/o AH&D on 23.09.2020. D/o AH&D vide email dated 29.09.2020 sought some information from the applicant. The applicant replied to D/o AH&D's queries on 06.10.2020 directly. D/o AH&D vide email dated 05.11.2020 has sought Recommendation letter from Equestrian Federation of India.
12	Hemsweta Mirdha Hooda, Rohtak 01/53/8/54198/A	25.09.20	2 Nos. Sports Horse	38.737 45	AU	Approved as recommend by D/o AH&D vide OM No. 110102(1)/3/2017-

	M21/H-38/IC					Trade dated 03.11.2020.
	RA, Panipat may issue the import authorization to the applicant for import of 2 Nos. of live horses, Age 6-14 years, Sex- Gelding, Breed- Warmblood from Germany, United Kingdom, Denmark, France, Netherlands, Belgium for a CIF value of Rs.3873745/- (EUR 45000.00), subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 03.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Panipat.					
13	Director, CSIR- Central Drug Research Institute, Lucknow 01/53/8/54202/A M21/D-20/IC	26.09.20	(1) 20 Nos. B6.Cg-Tg(Nes-EGFP) 33Enik/J (Jax Stock No-033927) (2) 20 Nos. B6.129-Htr2c tm1Jke/ J (Jax Stock No 015821) (3) 20 nos. B6.129X1-Gt(Rosa) 26Sor tm 1 (EYFP) Cos (Jax Stock No 006148) (4) 20 Nos. C57BL/6-Tg(Nes-cre/ ERT2) KEisc/J (Jax Stock No-016261) (5) 20 Nos. Stock Tg(KRT14-cre/ ERT)20Efu/J (Jax Stock No-005107) (6) 20 Nos. B6;FVB-Collal1tm1.1 (tetOmStrawberry/ Atg4bC74A)Kmln/J (Jax stock no-031540) (7) 20 Nos. B6.129S4- Krastm4Tyj/J (Jax Stock No008179) (8) 20 nos. B6.CgGt(ROSA)26Sor tm1(rtTA,EGFP)Nagy/ J (Jax stock no- 005670) (9) 20 Nos. NOD.Cg-Prkdcscid Il2rgtm1Wjl/SzJ (Jax Stock No-005557) (10) 20 Nos. NOD.Cg-Prkdcscid/J (Jax Stock No001303) (11) 20 Nos. NOD.Cg- Rag1tm1Mom Il2rgtm1Wjl/SzJ (Jax Stock No-007799) (12) 20 Nos.	43.612 78	AU	Comments sought from D/o AH&D on 28.09.2020.

			Nu/J (Jax Stock No-002019)			
14	Syngene International Limited, Bangalore 01/53/8/54232/A M21/S-99/IC	30.09.20	(1) 10950 Nos. Mice (2) 10000 Nos. Mice (3) 4000 Nos. Rats (4) 3000 Nos. Mice (5) 3160 Nos. Rats (6) 500 Nos. Guinea Pigs (7) 5000 Nos. Mice (8) 5000 Nos. Mice (9) 7000 Nos. Mice (10) 1000 Nos. Mice (11) 1550 Nos. Mice (12) 2000 Nos. Mice (13) 1000 Nos. Mice (14) 1000 Nos. Mice (15) 4300 Nos. Rats (16) 9200 Nos. Rats (17) 2080 Nos. Rats (18) 500 Nos. Rats (19) 600 Nos. Rats (20) 1000 Nos. Guinea Pigs (21) 600 Nos. Hamsters (22) 700 Nos. Rabbits	6185.8 387504	AU	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
RA, Bangalore may issue the import authorization to the applicant for import of (1) Mice 10950 Nos. from USA, (2) Mice 10000 Nos. from USA, (3) Rats 4000 Nos. from USA, (4) Mice 3000 Nos. from USA, (5) Rats 3160 Nos. from USA, (6) Guinea Pigs 500 Nos. from USA, (7) Mice 5000 Nos. from USA (8) Mice 5000 Nos. from NLD, (9) Mice 7000 Nos. from USA, (10) Mice 1000 Nos. FRA, (11) Mice 1550 Nos. from GBR, (12) Mice 2000 Nos. from USA, (13) Mice 1000 Nos. from JPN, (14) Mice 1000 Nos. from THA, (15) Rats 4300 Nos. from USA, (16) Rats 9200 Nos. from NLD, (17) Rats 2080 Nos. from FRA, (18) Rats 500 Nos. from GBR, (19) Rats 600 Nos. from ISR, (20) Guinea Pigs 1000 Nos. from NLD, (21) Hamsters 600 Nos. from NLD, (22) Rabbits 700 Nos. from ISR for a CIF value of Rs. 618583875.04 [US Dollars (USD) 8334465.27], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
15	Madhav Kejriwal, Delhi 01/53/8/54231/A M21/M-61/IC	30.09.20	4 Nos. Riding Horses (Qty-04 Nos) (Age-02 to 20 Years) (Sex- Mare/Gelding/Stallion) for Sports activities.	432000 0	AU	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of Riding Horses (Qty-04 Nos), (sex-mares/Geldings/Stallions) (Age-02 to 20 Years) for sports Activities, from Germany/ Netherland/ France/Belgium/United Kingdom/Ireland for a CIF value of Rs. 4320000/- [EURO (EUR) 48000], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
16	Foundation for Neglected Disease Research,	03.10.20	(1) 150 Nos. C3H Mice (2) 500 Nos. Golden	115.98 274		Approved as recommended by D/o AH&D vide OM No.

	Bengaluru 01/53/8/54249/A M21/F-21/IC		Syrian Hamsters (Female) (3) 200 Nos. Mice C3HeB/FeJ (Strain code: 658) both Sexes (4) 300 Nos. Mice B6.Cg-Tg (K-18- ACE2)2prlmn/J (Strain code: 034860) Both sexes (5) 100 Nos. Mice B6. 129S7-1fngtm 1 Ts/J (Strain Code: 002287) Both Sexes (6) 100 Nos. Mice B6. 129P2-Nos2 tm1 Lau/J (Strain code: 002609) Both Sexes.			110102(1)/3/2017- Trade dated 05.11.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of Total lab animals import (Mice-850 and Golden Syrian Hamsters-500 (Female)- Total lab animals for import – 1350 nos. from USA & UK for a CIF value of Rs.11598274/- [US Dollars (USD)157564], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
17	Meemee Aquatics, Kochi, Kerala 01/53/8/E/ AM20/M-71/IC	25.01.20	10000000 Nos. Live Milk Fish (Chanoschanos) fry	36.0	Trading	D/o AH&D vide OM No. 110102(1)/3/2017- Trade dated 20.10.2020 informed that D/o Fisheries has sent a letter to Department of Fisheries, Government of Kerala seeking clarification of the proposal of the firm for import of milk fish for Government of Kerala.
18	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	1.1250 0	AU	D/o AH&D vide OM No. 110102(1)/3/2017- Trade dated 20.10.2020 requested to ask the importer to submit the application in prescribed format alongwith the details of the proposed import of amphibians.
19	Tropical Fish Exports, Maharashtra 01/53/8/54096/ AM21/T-39/IC	08.09.20	16425000 Nos. Ornamental Fishes	202.5	Trading	The firm has been requested vide email dated 08.09.2020 to send/ submit all necessary attachments through e-mail in PDF format at e-mail

						ID import-dgft@nic.in . Reminders sent to firm on 22.09.2020, 05.10.2020 and 11.10.2020 requesting for providing complete application.
20	Mimi & Bow Bow, Kerala 01/53/8/54129/A M21/M-43/IC	14.09.20	30000 Nos Ornamental Fish	2.2	Trading	The Committee decided to reject the case as it has not been recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 03.11.2020 as the application has not been furnished in the desired format.
21	RK Aquarium World, Navi Mumbai 01/53/8/54134/A M21/R-17/IC	14.09.20	930000 Nos Ornamental fishes as per ANF 2M	37.2	AU	The Committee decided to reject the case as it has not been recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 03.11.2020 as the application has not been furnished in the desired format.
22	Sinjini Traders, West Bengal 01/53/8/54140/A M21/S-88/IC	15.09.20	920000 Unit Ornamental Fishes as per ANF 2M	36.1	AU	The Committee decided to reject the case as it has not been recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 03.11.2020 as the application has not been furnished in the desired format.
23	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	10.000 00	Trading	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of

						Fisheries, Department of Animal Husbandary and Dairying.
24	The Director National Institute of Immunology., New Delhi 01/53/8/54268/A M21/T-53/IC	07.10.20	06 nos. Live Mice (02 Male and 04 Female)	.05	AU	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 06 nos. Live Mice (02 Male and 04 Female), from Japan for a CIF value of Rs.5/- [Japanese Yen (JPY) 6], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
25	Ajit Kulkarni IFS, Mysuru 01/53/8/54280/A M21/A-59/IC	08.10.20	2 Nos Import of 2 Male Western Lowland Gorilla from Allwetter Zoo, Munster, Germany to Sri Chamarajendra Zoological Gardens, Mysore	Nil	AU	Comments sought from D/o AH&D on 09.10.2020
26	Ajit Kulkarni IFS, India 01/53/8/54282/A M21/A-61/IC	08.10.20	2 Nos 1 Male and 1 Female Bornean Orangutans are being imported from the Singapore Zoological Gardens as per the approval accorded by The Central Zoo Authority for display at Zoo for creation of awareness about these endangered speceies and to promote conservation education and conservation breeding at Sri Chamarajendra Zoological Gardens, Mysuru.	Nil	AU	Comments sought from D/o AH&D on 09.10.2020
27	Ajit Kulkarni IFS, India 01/53/8/54284/A M21/A-62/IC	08.10.20	2 Nos 1 Male And 1 Female Bornean Orangutans To Be Imported From Safari Wonderland, Sdn Bhd, Malaysia For The Pupose Of Disply To Visitors For Promoting Conservation Education And Conservation Breeding At Sri Chamarajendra	Nil	AU	Comments sought from D/o AH&D on 09.10.2020

			Zoological Gardens, Mysuru, India As Per The Approval Of The Central Zoo Authority			
28	Ajit Kulkarni IFS, India 01/53/8/54287/A M21/A-63/IC	09.10.20	1 Nos 1 Female Chimpanzee To Be Imported From Zoo Taiping & Night Safari, Malaysia To Sri Chamarajendra Zoological Gardens, Mysuru, India As Per The Approval Of The Central Zoo Authority	Nil	AU	Comments sought from D/o AH&D on 09.10.2020
29	Gunina Commercials Private Limited., Mumbai 01/53/8/54286/A M21/G-24/IC	09.10.20	3 Nos. Warmblood Horses- Age 06 Months to 15 Years 1 Female (Mare), 2 Males (Gelding)	75.0	AU	The Committee decided to reject the case as it has not been recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as the firm has not submitted the desired documents.
30	The Director, National Institute of Immunology, New Delhi 01/53/8/54288/A M21/T-54/IC	09.10.20	6 Nos. Live Mice (03 Male and 03 Female)	1.7	AU	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 6 Nos. Live Mice(03 Male and 03 Female), from USA for a CIF value of Rs.179082/- [US Dollars (USD) 2148.68], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
31	Shri Rajit R.Khanna, Ludhiana, Kent, WA and USA 01/53/8/54313/A M21/R-22/IC	12.10.20	1 Bag. Emotional Support Animal (dog).	.07400	AU	The case was examined on file along with comments of DAH&D on 12.10.2020 and approved. Letter sent to applicant and the concerned RA. The Committee granted ex-post-facto approval.

32	Disha Jaiswal, Kolkata 01/53/8/54353/A M21/D-24/IC	21.10.20	8 Kgs Pet Dog	.02	AU	Comments sought from D/o AHD&F on 21.10.2020 D/o AHD&F has sought some information vide email dated 21.10.2020. Reminders sent on 23.10.2020 and 29.10.2020.
33	Disha Jaiswal, Kolkata 01/53/8/54354/A M21/D-25/IC	21.10.20	1 Pcs Pet Dog	.02	AU	Comments sought from D/o AHD&F on 21.10.2020 D/o AHD&F has sought some information vide email dated 21.10.2020. Reminders sent on 23.10.2020 and 29.10.2020.
34	Lupin Limited., Mumbai 01/53/8/54352/A M21/L-19/IC	21.10.20	1500 Nos NOD.Cg- Prkdc scid II2rg tm1 Sug/ Jic Tac Mice. (Male and Female Mice form USA, U.K, Germany, Israel, Spain, Netherlands, Italy and France 1440 Nos B6C3F1/J MICE (Male & Female Mice from USA, U.K Germany, Israel, Spain, Netherlands, Italy and France 1440 Nos F344/NHsd (Fisher 344) Rat	628.2	AU	Comments sought from D/o AH&D on 21.10.2020
35	Harish Khokhar, New Delhi 01/53/8/54358/A M21/H-45/IC	22.10.20 20	6 NOS RIDING HORSES	810000 0	AU	Comments sought from D/o AH&D on 23.10.2020

36	Star Born Stud & Agri Farm, Chandigarh 01/53/8/54359/A M21/S-118/IC	22.10.2020	4 NOS NORIKER BREED HORSES FOUR FILLY/MARES	400000 0	AU	Comments sought from D/o AH&D on 23.10.2020
37	Chiron Behring Vaccines Private Limited, Bharuch 01/53/8/54377/A M21/C-35/IC	24.10.20	100000 NOS SPF Eggs	112384 000	AU	Comments sought from D/o AH&D on 26.10.2020
37A	Ashok Chandna, Jaipur, Rajasthan 01/53/8/54319/A M21/A-66/IC	14.10.20	6 Nos. Polo Ponies (Qty 06 Nos) (Sex-Mares/Geldings) (Age-02 To 20 Years) ForSports Activities	666000 0		Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 05.11.2020.
RA, Jaipur may issue the import authorization to the applicant for import of Polo Ponies (qty 06Nos.) (sex: mares/geldings) (Age-02 to 20 Years) for sports activities from Argentina/ United Kingdom for a CIF value of Rs6660000/- [US Dollars (USD) 90000], subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 05.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.						
Part 2	D/o AH&D and MoEF&CC (WL)					
S. No	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
38	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	13.5	AU	Comments received from DAHD&F vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020,

						03.09.2020 and 05.10.2020 requesting for expediting comments.
39	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	6.96	AU	Comments received from DAHD vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020 and 05.10.2020 requesting for expediting comments.
40	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthio camelus (2) 10 pairs Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	AU	Comments sought from MOEF&CC(WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC(WL) on 24.06.2020, 31.08.2020, 15.09.2020 and 05.10.2020 requesting for furnishing comments on import of Java Peafowl.
41	Modern Pet Centre, Kolkata 01/53/8/E/	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	AU	Comments sought from MoEF&CC(WL) & D/o AH&D on

	AM19/M-57/IC					08.01.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product doesnot come under the purview of them. Reminders sent to MoEF&CC(WL) on 15.09.2020 and 05.10.2020 requesting for furnishing comments. MoEF&CC(WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020.
42	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta Elegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).	294.0	Trading	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product doesnot come under the purview of the Department. Reminders sent to MOEF&CC(WL) on 15.09.2020 and 05.10.2020 requesting for expediting comments.
43	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Trading	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020.



						MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden.
44	Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-60/IC	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos Birds	83.0	AU	Comments received from D/o AHD vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. The import from South Africa has not been recommended. The import from South America has been recommended. Comments sought from MOEF&CC (WL) on 13.01.2020. Reminders sent on 31.08.2020, 15.09.2020 and 05.10.2020 to MOEF&CC (WL) requesting for providing comments.
45	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	.01	AU	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.01.2020. Reminders sent on 16.09.2020 and 05.10.2020 to MOEF&CC(WL) requesting for providing comments. The case is under examination in D/o AH&D.
46	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC	23.10.20 20	40 NOS LIVE BIRDS CHILEENSE FLAMINGO / AMERICAN FLAMINGO	390000 0	Trading	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020.

Part 3	MoEF&CC (WL)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
47	K.K.Traders Amritsar 01/53/8/22342/A M18/K-17/IC	20.02.18	100 MT Costos Roots (SaussuresaLappa)	260.09	Trading	Comments sought from AUYSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. As decided in the EFC dated 24.08.2018, reminder has been sent to MoEF&CC on 19.09.2018 and 31.05.2019. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. The Committee decided to send reminder to MoEF&CC (WL).
48	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, &Director , Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC(WL) on 24.12.2019, 07.09.2020 and 05.10.2020requesting for providing comments.
49	A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 Nos. DPS Vertex Collars with Accessories	10.57	AU	Comments sought from MOEF&CC (WL) on 18.02.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Ladakh to be submitted for further consideration.
50	Tangerine Design	09.04.19	200000 nos. of	26.00	AU	Comments sought

	Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC		Worked Mother of Pearl			from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020.
51	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Trading	Comments sought from MOEF&CC (WL) on 18.04.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1(Vol.2) dated 06.10.2020 stated that NOC of CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration.
52	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC	08.05.19	SusseraLappa (KuthRoots)	315.0	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020.
53	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Trading	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
54	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Trading	Comments sought from MOEF&CC (WL) on 11.07.2019 followed with reminders dated 28.01.2020,

						16.09.2020 and 05.10.2020.
55	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Trading	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.
56	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	AU	Comments sought from MOEF&CC (WL) on 23.09.2019. Reminders sent to MOEF(WL) on 28.01.2020,16.09.2020 and 06.10.2020.
57	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	5.0	Trading	Comments sought from MOEF (WL) on 21.11.2019. Reminders sent to MOEF(WL) vide email dated 28.01.2020,16.09.2020 and 06.10.2020.
58	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	AU	Comments sought from MOEF (WL) on 06.03.2020. Reminders sent to MOEF(WL) vide email dated 16.09.2020 and 06.10.2020.
59	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/A M21/A-13/IC	01.07.20	(1) 6 Set Gut 50 comfortable universal gas applicator with all Accessories (2) 1 Set Tranquilizer Gun Guy .50 with all Accessories (3) 1 Set Tranquilizing Gun- Tele bInject GUT .50 with all Accessories.	9.3	Trading	Comments sought from MOEF&CC (WL) on 04.07.2020. Reminders sent to MOEF&CC(WL) vide email dated 16.09.2020 and 06.10.2020.
60	Dr. Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/	15.07.20	(1) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar	9.1	AU	Comments sought from MOEF&CC(WL) on 02.09.2020. Reminder sent to

	AM21/D-10/IC		Argos/GPS 45g PTT (Animal Tracking Device)			MOEF&CC(WL) vide email dated 06.10.2020.
61	G. Amarender Reddy., Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos Animal Trophies	1.1	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. Reminders sent to MOEF(WL) vide email dated 16.09.2020 and 06.10.2020.
62	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos GPS Vertex Collar with standard Accessories	2.9	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration.
63	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all	14.3	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020.

			Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.			
64	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos Lite Track 140 Collar with standard accessories	14.4	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration.
65	A&S Creations, New Delhi 01/53/8/54046/A M21/A-40/IC	26.08.20	8 Nos. Telonics Tag with accessories	1.2	Trading	Comments sought from MoEF&CC (WL) on 31.08.2020
66	A&S Creations., New Delhi 01/53/8/54064/ AM21/A-42/IC	01.09.20	3 Nos. Lotek Lite Track 420 with standard accessories	5.5	Trading	Comments sought from MOEF&CC (WL) on 02.09.2020. Reminder sent to MOEF(WL) vide email dated 06.10.2020
67	A&S Creations., New Delhi 01/53/8/54093/ AM21/A-45/IC	07.09.20	8 Nos. GPS Solar PTT Tags with Accessories	22.1	Trading	Comments sought from MOEF& CC (WL) on 08.09.2020. Reminder sent to MOEF(WL) vide email dated 06.10.2020
68	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	4.5	AU	Comments sought from MOEF&CC (WL) on 14.09.2020.
69	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name –	4.8	AU	Comments sought from MOEF&CC (WL) on 22.09.2020.

			Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck &Scientific Name- Damaliscus Pygargus Phillipsi)			
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70	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name –	5.3	AU	Comments sought from MOEF&CC (WL) on 22.09.2020
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			Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck & Scientific Name – Damaliscus Pygargus Phillipsi)			
71	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54191/A M21/A-50/IC	24.09.20	(1) 1 Set X-Caliber Stock and Action, Pneu Dart, Overall Length Rifled stainless steel 50 caliber with optional 11mm smooth bore barrel sleeves, Sight 3x9 adjustable scope (2) 1 Set Tranquilizing equipment (3) 1 Set Tranquilizing equipment (4) 1 Set Tranquilizing equipment	4.6	Trading	Comments sought from MOEF&CC (WL) on 25.09.2020.
72	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54220/A M21/A-52/IC	29.9.20	(1) 1 Set Tranquilizing equipment (Pneu-Dart X-Caliber), (2) 1 Set Pneu-Dart X-Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM-Pistol (4) 1 Set Pneu-Dart Bio-Jector Kit	4.6297 5	Trading	Comments sought from MOEF&CC (WL) on 29.09.2020.

73	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54255/A M21/A-54/IC	05.10.20	2 Nos. Sollar PTT Tags with standard accessories	4.5140 0	Trading	Comments sought from MOEF&CC (WL) on 06.10.2020.
74	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54257/A M21/A-55/IC	05.10.20	4 Nos. GPS Vertex Collar with standard accessories	5.5452 8	Trading	Comments sought from MOEF&CC (WL) on 06.10.2020.
75	A&S Creations, New Delhi 01/53/8/54271/A M21/A-57/IC	07.10.20	2 Nos. Dan-Inject Tranquilising (Model RIF I.M.) with Standard accessories	8.9	Trading	Comments sought from MOEF (WL) on 08.10.2020
76	A&S Creations, New Delhi 01/53/8/54290/A M21/A-71/I	9.10.202 0	15 Nos. Ecotone GPS GSM Collar WithStandard Accessories	28.646 3160	Trading	Comments sought from MOEF&CC (WL) on 23.10.2020
77	A&S Creations, New Delhi 01/53/8/54317/A M21/A-65/IC	13.10.20	16 Nos Lite Track 140 Collars with standard accessories	27.1	Trading	Comments sought from MOEF (WL) on 13.10.2020
78	A&S Creations, New Delhi 01/53/8/54338/A M21/A-67/IC	16.10.20	5 Nos Vectronic GPS Vertex Collars with standard accessories	7.0	Trading	Comments sought from MOEF (WL) on 21.10.2020
79	A&S Creations, New Delhi 01/53/8/54351/A M21/A-69	20.10.20	2 Nos. Vectronic GPS Vertex Collars with Standard Accessories	2.8584 0	Trading	Comments sought from MoEF&CC (WL) on 21.10.2020.
80	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC	20.10.20	10 Nos Taxidermy Animal Trophy Mounts	3.5	AU	Comments sought from MOEF (WL) on 20.10.2020
81	HI Tech Advance Product, Indore 01/53/8/54381/A M21/H-47/IC	27.10.20 20	5 SETS Injection Rifle/Dart projector Double Barrel JMDB13-3 no, Injection rifle/dart projectorJMSP25-1 No,Injection rifle/dart projector JMST- 1No,JMSPCASE Hard case-1	108809 7.49	Trading	Comments sought from MOEF (WL) on 28.10.2020
Part 4	MoEF&CC (HSMD) & DPIIT					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
82	K.K. Traders, Amritsar 01/53/8/468/ AM18/K-9/IC	07.07.17	2500 Kgs. Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	AU	Initially, DIPP vide OM No. 9/50/2017- TSW/116 dated 08.08.2017 has suggested to consult

						Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF&CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. Reminders sent to MoEF&CC on 19.09.18, 31.05.19 and 19.06.2019, 28.01.2020. The Committee decided to send reminder to MoEF&CC (HSMD) and also to write to firm for their comments Accordingly, the Committee decided to close the case till further development in the matter.
83	AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/A-56/IC	27.12.18	5000 MT of waste tyre/tube scrap (multiple cuts/ shredded/ press baled)	292.00	AU	The Committee granted ex-post-facto approval for import of 2100 MT of waste tyre/tube scrap (multiple cuts/ shredded/ press baled).
84	Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000 MT of waste tyre/tube scrap (multiple cuts/ shredded/ press baled)	292.00	AU	The Committee granted ex-post-facto approval for import of 3500 MT of waste tyre/ tube scrap (multiple cuts/ shredded) (Press baled shall not be allowed).
85	Shanti Agro Products, Navsari,	07.03.19	200 MT Zinc Ash below 65%	40.00	AU	Comments sought from D/o Fertilizer on



	Gujarat 01/53/8/E/ AM19/S-102/IC		Zinc.			22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020.
86	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	1755.0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) on 28.01.2020 and 01.10.2020 requesting for providing comments.
87	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC (HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020 and 06.10.2020 requesting for expediting the comments.

88	Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT Lead Battery Plates covered by ISRI Code "Rails"	3993.75	AU	Comments received from MOEF&CC (HSMD) vide letter No. 23/60/2017-HSMD dated 09.09.2020. The firm has been requested on 06.10.2020 to reply to DIPP's OM No. P-29019/17/2020-LEI dated 20.8.2020. Reminder sent to firm on 30.10.2020. Firm's reply referred to DPIIT vide email dated 05.11.2020.
89	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	AU	Comments sought from MOEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF(HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'.
90	Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/ AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	AU	Comments received from MOEF&CC (HSMD) vide OM No. 23-80/2013-HSMD dated 16.09.2020. The firm was requested on 15.09.2020 to furnish reply to DPIIT's OM No.P-29019/12/2020-LEI dated 12.08.2020 followed with reminder dated 06.10.2020. The firm's reply dated 13.10.2020 has been forwarded to DPIIT on 24.10.2020.

91	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	AU	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020 followed with reminders dated 31.08.2020 and 06.10.2020.
92	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	590.52	Actual User	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the requisite reply/ documents to DIPP. They also informed that they have submitted their application to MOEF&CC for new 'NOC'. Comments from MOEF&CC (HSMD) is awaited.
93	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	3972.5	AU	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm

						vide email dated 15.09.2020 Reply received from firm vide email dated 05.10.2020 has been forwarded to DPIIT on 06.10.2020. Comments sought from MoEF&CC (HSMD) on 20.08.2020 followed with reminder dated 06.10.2020.
94	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	7904.2	AU	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminder sent to firm to apply for 'NOC' in MoEF&CC vide email dated 06.10.2020.
95	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject

						product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
96	Jain Metal Rolling Mills, Chennai 01/53/8/E/ AM20/J-20/IC	27.09.19	(i) 5000 MTS Lead Battery Scrap covered by ISRI Code Rails. (ii) 5000 MTS Lead Battery scrap as per ISRI Rains.	8454.0	AU	Comments received from MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.2019. DPIIT vide email dated 06.10.2020 has asked for the fresh consent to operate order from State pollution control board from the firm.
97	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	Actual User	Comments received from DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019 followed with reminders dated 24.08.2020 and 06.10.2020.
98	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.0	AU	Comments sought from MoEF&CC (HSMD) on 11.11.2019 and reminders sent on 26.08.2020 and 06.10.2020. MoEF&CC (HSMD) vide letter dated 02.11.2020 has informed that no prior permission is required from its side for importing the buffing powder. The firm has been

						requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47012/65/2019 dated 18.08.2020. Reminder sent to firm vide email dated 06.10.2020.
99	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-41/IC	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	5250.0	AU	DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020.
100	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	5040.0	AU	DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020 sought some information from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply.
101	Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/ Conveyor Belt Scrap/ Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/ Rubber Compound/ Lumps (Cut/ shredded/ press/ baled/ lumps/ sheet/ Rolls	400.00	AU	Comments received from DPIIT OM No. P-47012/3/2020-TSW dated 08.01.2020. Comments sought from MoEF&CC (HSMD) on 30.12.2019. Reminders sent to MoEF&CC (HSMD) 27.08.2020 and 07.10.2020 requesting for furnishing comments. The firm has requested to change the description of their item as Crumb Rubber/Rubber Granules of size 10-15 mesh.
102	Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTS rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/	850.0	AU	DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some

			rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ roll.			information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020 Comments sought from MOEF&CC (HSMD) on 07.01.2020. Reminder sent to MOEF&CC (HSMD) vide email dated 07.10.2020.
103	K Kiran Tyres, Bengaluru 01/53/8/E/AM20/K-31/IC	20.10.2019	10000 MT Tyres for original use, second hand	215700000	Trading	Comments sought from DPIIT on 28.10.2020.
104	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC (HSMD) comments are awaited.
105	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTs Millscale	12265.5	AU	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC. Accordingly, comments sought from MoEF&CC(HSMD)



						on 20.05.2020. Reminders sent to MoEF&CC(HSMD) on 15.09.2020 and 07.10.2020. MoEF&CC(HSMD) comments are awaited.
106	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	AU	DPIIT vide OM No. P-47012/36/2020-TSW dated 23.10.2020 informed that the reply submitted by the firm is incomplete and sought a copy of valid 'NOC' of MoEF&CC. The firm has been requested vide email dated 30.10.2020 for furnishing reply.
107	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.0 0	AU	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. Reminders sent to DPIIT on 22.06.2020 and 07.10.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'.
108	Singodaa Industries, Bharuch	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.7 5	AU	DPIIT vide OM dated 21.10.2020 sought some information from

	01/53/8/E/ AM20/S-222/IC					the firm. Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020 and 07.10.2020 requesting for expediting their comments.
109	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from (Multi cut Tyres - other cut Rubbers) from Australia.	1400.6 4000	AU	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'.
110	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/A M21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	11.8	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminder sent to firm vide email dated

111	Pragati Rubber, Gujarat 01/53/8/53905/A M21/P-19/IC	02.08.20	10000 MT Sold used rubber tyre scrap & old used tube scrap with cut/ uncut/ shredded/ baled &pressed/ tripped form/ one cut in beadwire/ single or multiplecut/ shredded & loose form for making crumb rubber.	456.0	AU	07.10.2020. The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P- 47012/15/2019-TSW dated 26.08.2020. Firm's reply referred to DPIIT vide email dated 07.10.2020 Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminder sent to MOEF(HSMD) vide email dated 07.10.2020.
112	Eric Rubber, Ahmedabad 01/53/8/53932/A M21/E-9/IC	10.08.20	10000 MTs Old used rubber tyre scrap & old used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	456.0	AU	The firm on 04.09.2020 furnished reply to DPIIT OM No. P-47012/70/2020- TSW dated 21.08.2020. Reminder sent to DPIIT on 07.10.2020 requesting for comments. DPIIT vide OM dated 23.10.2020 has requested firm to submit valid NOC from MoEF and CC. Reply sought from firm vide email dated 23.10.2020. Reminder sent to firm vide email dated 04.11.2020. Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminder sent to MOEF&CC (HSMD) vide email dated 07.10.2020.
113	R S Rubber Solutions, Punjab 01/53/8/54099/	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	720.0	AU	The firm has been requested on 14.10.2020 to furnish

	AM21/R-15/IC					reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020. Comments sought from MOEF&CC (HSMD) on 10.09.2020.
114	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/ AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	2343.7	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produc and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. DPIIT vide OM dated 22.09.2020 has sought information/documents from the firm. The firm vide email dated 01.10.2020 has been requested to furnish reply. Reminder sent to firm on 04.11.2020.
115	Navkar Industries, Telangana 01/53/8/54270/A M21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers	370.0	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. DPIIT vide OM dated 23.10.2020 has sought some information/documents



						from the firm. Reply sought from firm vide email dated 04.11.2020.
116	Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/A M18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	AU	The firm has been requested on 19.06.2019 to furnish reply to DPIIT's OM No. P-47012/42/2019-TSW dated 07.06.2019. Reminders have been sent to firm on 05.08.2020, 23.09.2020 and 07.10.2020 requesting for furnishing reply. The Committee decided to close the case for non-submission of reply.
117	Centum Electronics Limited, Bangalore 01/53/8/E/ AM20/C-45/IC	14.03.20	40 Kgs. of Solder Wire	1.6353 9	AU	Comments sought from DPIIT on 16.03.2020. The firm has been requested to furnish reply to DPIIT's OM No. P-47012/45/2020-TSW dated 28.04.2020. Reminders have been sent to firm on 04.08.2020, 15.09.2020 and 07.10.2020 requesting to furnish reply. The Committee decided to close the case for non-submission of reply.
118	Mersen India Pvt. Ltd., Bangalore 01/53/8/53889/A M21/M-23/IC	30.07.20	463 Kgs. Silver Powder	318.0	AU	The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/40/2020-TSW dated 21.08.2020. Reminders sent to firm vide email dated 15.09.2020 and

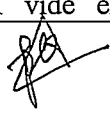
						07.10.2020. Reply from referred to DPIIT vide email dated 05.11.2020.
119	Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/A M21/C-15/IC	11.08.20	30 MTs Titanium Scrap	51.4	AU	The firm has been requested on 29.09.2020 to apply online to MOEF&CC (HSMD) for import of Titanium powder. Link has also been provided to firm on 06.10.2020.
120	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/A M21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	30.4	AU	The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminder sent to firm vide email dated 07.10.2020
121	Innovae3d Private Limited., Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
122	Mittal Pigments Private Limited, Kota 01/53/8/54132/ AM21/M-44/IC	14.09.20	2000 MTs Lead Scrap as per ISRI Rails 2000 Nos Lead Scrap as per ISRI Rains 2000 MTs Lead Scrap as per ISRI Rents.	5850.0	AU	Comments received from MOEF&CC(HSMD) on 10.09.2020. Comments sought from DPIIT on 15.09.2020. DPIIT vide OM dated 04.11.2020 has sought some information from the firm.
123	Pondy Oxides and Chemicals Limited, Kanchipuram 01/53/8/54143/A M21/P-29/IC	16.09.20	6000 MTS Lead Battery Plates covered by ISRI Code word 'Rails'	5224.0	AU	Approved as recommended by MoEF&CC (HSMD) vide letter No. 23-87/2009-HSMD dated 10.09.2020 and DPIIT vide OM No. 29019/21/2020-LEI dated 04.11.2020.
RA, Chennai may issue the import authorization to the applicant for import of 6000 MTS Lead Battery Plates covered by ISRI Code word 'Rails' from TGO for a CIF value of Rs522405000/- {USD 7050000.00}, subject to the conditions mentioned in the MoEF&CC (HSMD) letter No. 23-						

87/2009-HSMD dated 10.09.2020 and DPIIT vide OM No. 29019/21/2020-LEI dated 04.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.						
124	Shree Ponni Lead Alloy Private Limited 01/53/8/54147/A M21/S-89/IC	16.09.20	2000 MTs Battery Scrap (ISRI Code Rains)	1400.0 0000	AU	Approved as recommended by MoEF&CC (HSMD) vide letter No.23/32-2020-HSMD dated 09.09.2020 and DPIIT vide OM No.P-29019/22/2020-LEI dated 05.10.2020.
RA, Bangalore may issue the import authorization to the applicant for import of 2000 MTs Battery Scrap (ISRI Code Rains) from all countries (GCA) for a CIF value of Rs140000000.00 /{USD 1891891.00), subject to the conditions mentioned in the MoEF&CC (HSMD) letter No.23/32-2020-HSMD dated 09.09.2020 and DPIIT OM No.P-29019/22/2020-LEI dated 05.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
125	Larsen & Toubro Limited., Kolkatta 01/53/8/54148/A M21/L-14/IC	17.09.20	62 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Strandardbox Base Plate 3500 mm (L) x 2400mm (H) 62 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: Standardbox Top Plate 3500 mm (L) X 1600 mm (H) 186 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: spindle element 54 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including All Accessories: PIN 40 x 230 50 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : box	363.8	AU	Comments sought from DPIIT on 24.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. P-47012/57/2020-TSW dated 05.10.2020. Reminder sent to firm on 27.10.2020 requesting for furnishing reply.

			connector 444 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : CLIP6, 3MM 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Base Plate 3000mm(L) x 2400mm(H) 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750			
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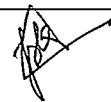


			including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Top Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30			
126	Tallampally Rubbers Private Limited, Bidar 01/53/8/54796/A M21/T-49/IC	25.9.20	1400 MTs Used rubber tyres scrap	70.000 00	AU	Comments received from MoEF&CC vide letter No. 23-117/2014-HSMD dated 21.09.2020. Comments sought from DPIIT on 25.09.2020 The firm vide email



						dated 12.10.2020 has been requested to furnish reply to DPIIT's OM No. P-47012/38/2020-TSW dated 09.10.2020. The firm's reply has been forwarded to DPIIT on 30.10.2020.
127	Pondy Oxides And Chemicals Ltd., Kanchipuram 01/53/8/54204/A M21/P-30/IC	28.09.20	4000 MTs. Scrap drained or whole intact Lead covered by ISRI code word 'Rains'.	2984.0 0000	AU	Comments received from MoEF&CC vide letter No. 23-87/2009-HSMD dated 10.09.2020. The firm's reply dated 06.10.2020 has been forwarded to DPIIT on 23.10.2020 requesting for comments.
128	Godfrey Phillips India Limited, New Delhi 01/53/8/54209/A M21/G-22/IC	28.09.20	2060000 Nos. Tax Stamps	17.4	AU	Comments sought from DPIIT on 05.10.2020. DPIIT vide OM No. P-47012/60/ 2019-TSW dated 28.10.2020 stated that they are not concerned. The Committee decided to examine the case on file.
129	Nile Limited, Andhra Pradesh 01/53/8/54222/A M21/N-16/IC	29.09.20	(1) 7200 MTs. Battery Scrap, namely the following: lead battery plates covered by ISRI code word 'Rails' ; battery lugs covered by ISRI code word 'Rakes' (2) 7200 MTs. Battery Wastes, namely the following: scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains'.	12890. 8	AU	Comments received from MoEF&CC vide letter dated 16.09.2020. Comments sought from DPIIT on 30.09.2020.
130	Ametrine Polymers LLP, Gowalia Tank, Mumbai 01/53/8/54241/A M21/A-53/IC	02.10.20	10000 MTs Rubbercrumb/granules having mesh finer than 10 mesh and devoid with iron/steel and most of the fibers (made from old and	380.00 000	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/granules having mesh size finer than 10 mesh

			used rubber products/ articles)			and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 06.10.2020. DPIIT vide OM dated 23.10.2020 has sought some information/ documents from the firm. The firm vide email dated 23.10.2020 has been asked to furnish reply. Reminder sent to firm vide email dated 04.11.2020.
131	SKVA Rubber Solutions Pvt. Ltd. Worli 01/53/8/54252/A M21/S-106/IC	04.10.20	20000 MTs RubberCrumb/Granules having mesh finer than 10 mesh devoidwith iron/steel andmost of the fibers.	760.00 000	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 06.10.2020. Thefirm has been requested on 22.10.2020 to furnish reply to DPIIT's OM No. P-47014/98/2019-TSW dated 16.10.12020. The reply from firm is awaited.



132	Eswari Global Metal Industries Pvt. Ltd. Mangalore, Karnataka aka 01/53/8/54253/A M21/E-14/IC	05.10.20	(1)2500 MTs Lead scrap as per ISRI Rains (2)500 MTs Lead scrap as per ISRI Rails	2498.6 6000	AU	Comments received from MoEF&CC vide letter dated 09.09.2020. Comments sought from DPIIT on 06.10.2020. DPIIT vide email dated 16.10.2020 sought some information. The firm furnish reply on 21.10.2020.
133	Pondy Oxides And Chemicals Limited., Andhra Pradesh 01/53/8/54264/A M21/P-33/IC	06.10.20	6000 MTS Lead Battery Plates covered by ISRI code word 'Rails'	5252.2	AU	Comments received from MoEF&CC on 10.09.2020. Comments sought from DPIIT on 08.10.2020.
134	Aggreko Energy Rental India Private Limited, Kancheepuram 01/53/8/54315/A M21/A-64/IC	12.10.20	1 No. 35 KW Split AC unit – used and degassed to part No.YBDP013 1 Nos 35 KW SPLIT AC unit – used and degassed to Part No. YBDP010 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP103 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP063 1 Nos 35 KW split AC unit – used and degassed to Part No.YBDP023 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP052 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP081 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP068 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP078	28.0	AU	The Committee decided to reject the case as DPIIT vide OM No. P-47012/90/2020-TSW dated 04.11.2020 did not recommend the case.

			1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP072 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP003 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP039 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP084 1 Nos 35 KW split as unit – used and degassed to Part No. YBDP082 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP007 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP021 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP105 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP074 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP079 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP018 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP021 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP097 1 Nos 35 KW split AC unit – used and degassed to Part No. YBDP092 1 Nos 35 KW split AC			
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			unit – used and degassed to Part No. YBDP089			
135	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54323/A M21/I-24/IC	15.10.20	1 No. Silver Wire 008' dia 10ft.	.03	AU	Comments sought from DPIIT & MeitY on 15.10.2020. Meity has vide email dated 22.10.2020 sought some information from the firm.
136	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54324/A M21/I-25/IC	15.10.20	1 No. Gold Wire 0.008' X 10	.03	AU	Comments sought from DPIIT & MeitY on 15.10.2020. Meity has vide email dated 22.10.2020 sought some information from the firm.
137	K.G.Metalloys, Delhi West 01/53/8/54340/A M21/K-24/IC	16.10.20	2200 MTs ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rent, Rakes and Rains only with not more than 2 percentage of liquid.	1628.0	AU	Approved as recommended by MoEF&CC vide letter No. 23/35-2017-HSMD dt.11.09.2020 read with Corrigendum dated 13.10.2020 and DPIIT vide OM No. 29019/26/2020-LEI dated 04.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 2200 MTs ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rent, Rakes and Rains only with not more than 2 percentage of liquid/electrolyte by weight in a given lot /consignment/container of liquid from all countries (GCA) for a CIF value of Rs162800000.00 / (USD 2200000.00), subject to the conditions mentioned in the MoEF&CC vide letter No. 23/35-2017-HSMD dt.11.09.2020 read with Corrigendum dated 13.10.2020 and DPIIT vide OM No. 29019/26/2020-LEI dated 04.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
138	Bafna Brothers., Rajasthan 01/53/8/54342/A M21/B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	16.5	Trading	Comments sought from DPIIT, Mines & MSME on 19.10.2020
139	S&J Granulate Solutions Pvt. Ltd., Worli 01/53/8/54348/A M21/S-117/IC	19.10.20	26000 MTs Old & Used Rubber Tyre Scrap (Multicut/ Shredded/ Baled Press/ Briqueted)	1482.0	AU	Comments received from MoEF&CC vide letter No. 5-19/2011-HSMD dated 22.09.2020. Comments sought from DPIIT on 20.10.2020
140	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/A	06.10.20	50000 MTs Import of Crumb Rubber/Granules/Shredded/ Shredded	187.5	AU	Comments sought from DPIIT on 08.10.2020. The firm has been

	M21/V-35/IC		Rubber			requested on 23.10.2020 to furnish reply to DPIIT OM No.P-47012/87/2020/TSW dated 23.10.2020. Comments also sought from MOEF&CC (HSMD) on 09.10.2020.
141	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/A M21/C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (SILFLOK (Food additive E-174)).	7.8	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 16.10.2020 informed that it is not concerned with the matter and M/o Food Processing Industries may be consulted in the matter. The Committee decided to refer the case to MoFPI.
142	Eastman Reclamations, Punjab 01/53/8/54309/A M21/E-16/IC	11.10.20	2400 MTs Import of used Rubber Tyres/ Scrap/ Tube Scrap for Manufacture of reclaim rubber.	162.0	AU	Comments received from MOEF&CC (HSMD) vide letter No. 5-8/2012-HSMD dated 21.09.2020. Comments sought from DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 has sought some information from the firm. The firm has been asked to furnish the information vide email dated 05.11.2020.
143	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020.
144	Kohinoor Reclamations, Jalandhar, Punjab 01/53/8/54310/A M21/K-23/IC	11.10.20	2200 Mts Used Rubber Tyres Scrap/Tube Scrap	148.5	AU	Comments received from MOEF&CC (HSMD) vide letter No. 23-251/2012-HSMD dated

						22.09.2020. Comments sought from DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 has sought some information from the firm. The firm has been asked to furnish the information vide email dated 05.11.2020.
145	Minar Reclamation Private Limited., Punjab 01/53/8/54307/A M21/M-64/IC	10.10.20	4000 MTs Rubber Tyre Scrap/ Crumb/ Granules/ Powder having mesh size finer than 10 mesh and devoid of Iron/ Steel & most of the fibres.	212.8	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 has sought some information from the firm. The firm was asked to furnish reply vide email dated 04.11.2020.
146	LM Wind Power Blades India Pvt. Ltd, Bangalore 01/53/8/54369/A M21/L-20/IC	23.10.20 20	131 Nos. Transport Frame	241714 28.46	AU	Comments sought from DPIIT & DHI on 26.10.2020. DHI vide email dated 02.11.2020 has informed that it is not concerned with the matter.
147	SHAROUKH NOSHIR ENGINEER, MUMBAI 01/53/8/54376/A M21/S-121/IC	23.10.20 20	3 NOS USED CAR PARTS	7752	AU	Comments sought from DPIIT & DHI on 26.10.2020.

148	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.
149	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	.02	AU	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised to apply online to MoEF&CC (HSMD) for their comments on 06.11.2020, as per suggestion of MoEF&CC(HSMD).
150	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/A M21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	AU	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on 03.11.2020.
Part 5	Ministry of Steel (MoS)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
151	Barq General	02.01.20	50018 MTs Steel Slag	35.6	AU	Comments sought from

	Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC					DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply.
152	Dubal International, Mumbai 01/53/8/E/ AM20/D-46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Trading	Comments sought from M/o Steel on 13.02.2020. Reminder sent to M/o Steel on 16.09.2020 requesting for expediting comments.
153	MRK Impex Private Limited, Delhi 01/53/8/54316/A M21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	1680.0	AU	Comments sought from M/o Steel on 14.10.2020.
Part 6	MoEF&CC (O) and D/o C&PC					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
154	Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	AU	Comments sought from MoEF&CC (O) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18th September, 2019 between the CTC Producers and Consumers there were

						pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Reminders sent to MoEF&CC(O) on 13.08.2020, 16.09.2020 & 28.09.2020 for expediting comments. MoEF&CC (OC) dated 05.10.2020 informed that MoEF&CC vide its OM of even number dated 6.12.2019 has already sent its comments to DGFT w.r.t. the above mentioned application. Reminder sent to C&PC on 16.09.2020. C&PC has sought some information/documents from the firm vide letter dated 21.10.2020.
155	Tagros Chemicals India Private Limited, Cuddalore 01/53/8/E/AM20/T-54/IC	19.03.20	200 MT of Carbon Tetra Chloride	89.10	AU	Approved as recommended by MOEF&CC (OC) vide OM No. 11/7/2015-OC dated 01.06.2020 and C&PC vide OM No. C-11-17014/4/2019-Chem.II (FTS: 15201) dated 04.11.2020.
RA, Chennai may issue the import authorization to the applicant for import of 200 MT of Carbon Tetra Chloride for manufacture of D.V. Acid Chloride from all countries (GCA) for a CIF value of Rs8910000/- (USD 120000.00), subject to the conditions mentioned in the MOEF&CC (OC) OM No. 11/7/2015-OC dated 01.06.2020 and C&PC OM No. C-11-17014/4/2019-Chem.II (FTS: 15201) dated 04.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.						
156	Bharat Rasayan	30.06.20	150 MTs Carbon Tetra	82.0	AU	Comments sought from

	Ltd., Gujarat 01/53/8/53718/A M21/B-25/IC		Chloride		MOEF&CC(O) & C&PC on 02.07.2020. MoEF&CC(O) vide OM No. 11/7/2015-OC dated 17.07.2020 stated that the firm needs to get register under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. The same needs to be provided for further processing the case. Further, MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 16.10.2020 has informed that in the meeting dt. 28.08.2020 held with ACM and major users of CTC under the chairmanship of Joint Secretary with a view to ascertain the demand-supply position of CTC in Country, wherein decided that (Chemical) pending applications for import of CTC will be cleared based on the ACM recommendation. Ozone cell has also informed that the name of the firm is not in the list of enterprises recommended for import of CTC by ACM upto Quarter July to September, 2020; hence, it is not possible for them to provide comments/views on the application. NOC received from C&PC vide No.C-II- 17014/1/2020-CHEM. II-CPC dated
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						29.10.2020.
157	Shree Jaya Laboratories Pvt. Ltd., Telangana 01/53/8/54207/A M21/S-98/IC	28.09.20	30000 Kgs. Chloro Difluoro Methane (Freno Gas / F22 GAS / R22 Gas)	75.0	AU	Comments sought from MOEF&CC (OC) on 05.10.2020. MoEF&CC(OC) vide OM No. 11/8/2007-OC/Vol.III dated 21.10.2020 informed that the firm has to register as a user of HCFC-22 under the rules. MoEF&CC(OC) vide OM No. 11/8/2007-OC/Vol.III dated 21.10.2020 also informed that no further licence should be issued for import of HCFC-22. Hence the Committee decided to reject the case.
158	Heranba Industries Limited, Mumbai 01/53/8/54234/A M21/H-42/IC	01.10.20	300000 Kgs. Carbon Tetra Chloride	156.45 000	AU	Comments sought from MOEF&CC (OC) and C&PC on 01.10.2020. Comments received from C&PC vide OM No. C-II-17014/1/2016-Chem.II (FTS: 10245) dated 19.10.2020. Application forwarded again to MOEF&CC (OC) vide email dated 03.11.2020.
Part 7	Meity					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
159	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	AU	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated

						21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Reminder sent to firm on 07.10.2020 by MeitY with a copy to DGFT.
160	Baskaran, Shevapet Salem India 01/53/8/54045/A M21/B-39/IC	26.08.20	14 kgs Semi Finished Products In Silver Wire Round	7.5	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. Information sought from firm vide email dated 05.11.2020.
161	Brandenburg Innovations India Private Limited, Karnataka 01/53/8/54183/A M21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor	3.4	AU	Comments sought from MeitY on 25.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Firm's reply is awaited. Reminder sent to firm vide email dated 04.11.2020.

			(10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096 (24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. Senirion Sek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect sensor			
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			(41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27` Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfox pcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.			
162	Mystikoe Web Services Pvt Ltd., Karnataka 01/53/8/54300/A M21/M-63/IC	09.10.20	40 Btl Diffusers (the firm are importing from Europe from Munio Home which is Global brand to resell to Indian customers).	.06	Trading	Comments sought from MSME on 12.10.2020. Comments also sought from MeitY on 29.10.2020. Application with attachment sent again to MeitY vide email dated 05.11.2020.
Part 8	Ministry of Mines					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status

163	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Trading	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government directly. The Committee decided to send the application to State Govt. for their comments.
164	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Trading	Comments sought from M/o Mines & DIPP on 03.09.2019. Reminders sent to M/o Mines & DPIIT on 21.08.2020, 16.09.2020 and 09.10.2020.

						M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided to send the application to State Govt. for their comments.
165	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	296.1	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated -nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent to Mines Department, Rajasthan for their comments.
166	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs zinc dross	100.0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM

						dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided to refer the application to MoEF&CC for their comments.
167	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided to refer the application to MoEF&CC for their comments.
168	Om Marble Company, Rajkot 01/53/8/53882/A M21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	1122.6	Trading	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not

						come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines.
169	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	AU	Comments sought from M/o Mines & DPIIT on 25.08.2020. The firm vide email dated has been requested 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/76/2020-TSW dated 01.10.2020. The firm's reply has been referred to DPIIT vide email dated 28.10.2020 M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Accordingly, the Committee decided to refer the application to State Govt. for comments.
170	Venkata Sri Balaji Exports, Maddipadu (M), Prakasam 01/53/8/54044/A M21/V-27/IC	26.08.20	126630 Kgs Rough Granite Blocks	22.9	AU	Comments sought from M/o Mines & DPIIT on 28.08.2020. The firm has been requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/80/2020-TSW dated 15.09.2020. Comments have been received from IBM on 28.10.2020.

171	Swagata Biswas, Bangalore 01/53/8/54792/A M21/S-95/IC	24.9.20	1 Piece Gemstone	1.9200 0	AU	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Comments awaited from M/o Mines.
172	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC ECOM Ref. No. 97803348560010 138723 File No. 012100854277A M21	07.10.20	26631 Kgs Zinc ash	13.4	AU	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. File is being put up.
173	Sahil Gupta., Haryana 01/53/8/54278/A M21/S-112/IC ECOM Ref. No. 97803348560010 138725 File No. 012100854278A M21	07.10.20	26631 Kgs Zinc Ash	13.4	AU	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. File is being put up.
174	Siddhi Industries., Rajasthan 01/53/8/54322/A M21/S-115/IC	14.10.20	4500 MT Aluminium Dross	413.4	AU	Comments sought from M/o Mines& DPIIT on 15.10.2020 DPIIT vide OM dated 29.10.2020 has informed that it is not concerned with the matter. M/o Mines informed that comments/inputs are awaited from IBM.
Part 9	D/o. Heavy Industry (DHI)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
175	Volkswagen Group Sales India Pvt. Ltd.,	28.05.19	2 nos. 059911024GX- Starter, 2 nos. 01J300057EX-	1546.6 4	Trading	Comments sought from MOEF&CC and DHI on 17.06.2019.

	Mumbai. 01/53/8/E/ AM20/V-8/IC		CVT, 2 nos. 057130851CX- Pump etc.			DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments. The Committee decided to send earlier comments in similar case to DHI. Comments received from DHI vide OM dated 08.10.2020. Comments from MOEF&CC are awaited.
Part 10	Ministry of Home Affairs (MHA-PM Division)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
176	Ananth Technologies Ltd., Hyderabad 01/53/8/E/ AM20/A-72/IC	01.10.19	(1) 1 No. PK-01 Collimator Sight (2) 1 No. DNS-1 Day and night vision sight (3) 1 No. NV/S-18 MM Night Vision Sight (4) 1 No. PK-06 Collimator Sight (5) 1 No. RS-Holographic Sight (6) 1 No. RS-M Reflex Collimator Sight.	4.4	Trading	MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated 15.10.2020 stated that comments have been sought from BSF on QR of these items on 11.08.2020. Reminder has also been sent by MHA to BSF on 18.09.2020. Comments from BSF are still awaited. MHA vide letter dated 21.10.2020 has informed that reply has been received from BSF and the file is under submission.
177	Newtech Design Technologies Pvt. Ltd., New Delhi 01/53/8/E/ AM20/N-36/IC	10.02.20	4 Nos. Bolawrap Model: 100.1 108 Nos Bola Wrap Cartridge 1 No. Kydex Holster-Dual Retention Holster W/PLM 4 Nos Bola Wrap 100: Kitted Belt Clip Rev-1	5.6	Trading	Approved as recommended by MHA (PM Divn.) vide OM No. IV-20011/08/2020-Prov-I dated 22.10.2020.

	CLA, New Delhi may issue the import authorization to the applicant for import of 02 Nos. Bola Wrap Model, 84 Nos. Bola Wrap Cartridges, 01 Holster and 04 kitted belt for carrying the Bola Wrap with Cartridges as accessories for a proportionate CIF value, subject to the conditions mentioned in MHA (PM Divn.)'s OM No. IV-20011/08/2020-Prov-I dated 22.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by email to the applicant and CLA, New Delhi.					
178	Kapri Crop, Mumbai 01/53/8/56642/A M20/K-4/IC	15.02.20	450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000). (2) 9 Nos. Disruptor With Dearmer Complete Kit 3340-1150 Including StandardAccessories.	68.380 20	AU	Comments sought from MHA (PM Divn.) 24.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 15.10.2020 informed that Supply Order and Form ANF-1 have been sought from Home Deptt., Govt. of Maharashtra and firm respectively vide MHA's letter dated 17.07.2020. Reminder issued to them on 18.09.2020 by MHA. The reply is still awaited. Comments received from DGCA vide letter dated 08.10.2020.
179	R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Trading	Comments sought from MHA(PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated 15.10.2020stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate.
180	Sakura Geo Information	03.06.20	5 sets ANAFI Thermal Micro Drone	14.8	Trading	Comments sought from MHA (PM Divn.)

	Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC		with Camera for Police for Monitoring Covid-19 Combat Operations			10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 15.10.2020 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020. The reply is still awaited.
181	Jyoti Foto Emporium, Hyderabad 01/53/8/53629/A M21/J-2/IC	12.06.20	6 Nos Night vision Binoculars	1.0	Trading	Comments sought from MHA (PM Divn.) 16.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 15.10.2020 stated that End user certificate, Form ANF-1 and clarification on Qty. of item have been sought from Home Deptt., Govt. of Telangana vide letter dated 10.07.2020. Reminder issued to them by MHA(PM Divn.) on 16.09.2020. The reply is still awaited.
182	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	23.2	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 15.10.2020 stated

						thatSupply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020.
183	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.853 25	Trading	Comments sought from MHA (PM Divn.) & DRDO on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminder issued to them by MHA(PM Divn.) on 18.09.2020. The reply is still awaited. Comments are also awaited from DRDO.
184	R F Engineers Pvt. Ltd., Delhi 01/53/8/53930/A M21/R-11/IC	10.08.20	(i) 2 Sets G12 Bag pack, mobile Geolocator System GSM/ UMTS/ LTE SOR BTS(QTY 1) power supply with battery & charger includes transport cases- verints G12 Baq pack controller console (tablet) panasonic toughoad FZ-G1 or Equivalent. (ii) 2 set G12S, Vehicular mobileLocator System with 1. GSM/ UTMS/ LTE SOR BTS 2.LTE-TDD BTS 3. SOR Power	966.47	Trading	Comments sought from MOEF&CC(WL) on 12.08.2020 and again on 16.09.2020. Comments sought from MHA (PM Divn.) on 04.09.2020.



			Amplifier Embedded 4. GPS Antenna and RF Cable of 2m 5. Homing Device for locating target phone based for GSM/UMTS/LTE Silent call 6. Omni Antenna Laird 4G/3G Mult1 band Antenna or Equivalent 7. Directional Antenna Combilent CP 11300 or Equivalent 8. G12 BagPack, Mobile Geolocator System GSM/ UMTS/ LTESOR BTS.			
185	PLR Systems Private Limited, New Delhi 01/53/8/54387/A M21/P-36/IC	28.10.20 20	701 Nos Front Slide, Slide 9mm, Extractor 9mm etc.	338116 .4	AU	Comments sought from MHA (PM Divn.) on 29.10.2020 MHA vide I.D Note dated 05.11.2020 has informed that it is not concerned with the matter. The Committee decided to examine the case on file.
Part 11	Defence Research & Development Organisation (DRDO)					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
186	Larsen & Turbo Ltd, Mumbai 01/53/8/E/ AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000	4503.6	AU	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reminders sent to firm vide email dated 16.09.2020 and 05.11.2020.
187	Whiteback Aviation, New Delhi	05.11.19	1 No. Kit assembly, rocket, in-line, BRS601, rev.b for s/n	1.3	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO

	01/53/8/E/ AM20/W-9/IC		19582			advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). The Committee decided to seek comments from Air HQrs.
188	Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/ AM20/A-90/IC	15.11.19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	AU	Comments sought from DDP on 20.11.2019. Reminder sent to DDP vide email dated 16.09.2020.
189	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-27/IC	28.11.19	1 No. Night Vision Device	1.4	Trading	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020.
190	BF Elbit Advanced Systems Private Limited, Pune 01/53/8/53742/A M21/B-27/IC	02.07.20	1 Set Cardom 120 mm Mortar consisting of Barrel / Tripod Stand / Sighting System / Travel Assist wheel base from Israel (ISR).	323.61 000	AU	Approved as recommended by DRDO vide email dated 02.11.2020.
RA, Pune may issue the import authorization to the applicant for import of 1 Set Cardom 120 mm Mortar consisting of Barrel / Tripod Stand / Sighting System / Travel Assist wheel base from Israel (ISR) for a CIF value of Rs32361000.00/ (USD 420000.00), subject to the conditions mentioned in the						

	DRDO vide email dated 02.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
191	DefTech & GreenIndia Pvt Ltd., Jodhpur 01/53/8/54139/A M21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	5.6	Trading	Comments sought from DRDO on 16.09.2020. DRDO informed in the meeting that the matter has been referred to DDP (Ms. Urmila Rawat). DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service, directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). The Committee decided to seek comments from Air HQrs.
Part 12	M/o P&NG					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
192	Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/ AM20/V-12/IC	03.07.19	151.485 MTs SKO	58.82	AU	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 sought some clarification from the firm. Reminders sent to the firm on 27.08.2020 and 15.09.2020 requesting for furnishing reply. Committee decided to remind the firm again.
193	PS Enterprises, Coimbatore,	06.07.19	500 MTs of Fatty acid Methyl Ester Blended	17.9	AU	Technical specification of the item received

	Tamil Nadu 01/53/8/E/ AM20/P-18/IC		with Bituminous Mineral Oil			from the firm via email dated 24.09.2020. Committee decided to forward the specification to P&NG accordingly, it has been forwarded to P&NG for comments.
194	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs petroleum Hydrocarbon Solvent	404.56	Trading	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited.
195	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs Petroleum Hydrocarbon Solvent	30.8	Trading	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited.
196	Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	57.1	Trading	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that the case is under examination.
197	Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/ AM20/B-31/IC	10.10.19	24960 Kgs Isopar L Fluid	26.8	Trading	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 06.11.2019. Reminders sent to firm on 02.09.2020, 23.09.2020 and 14.10.2020 requesting for furnishing reply.

198	SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di Isobutylene DIB	3477.6	AU	Technical specification of the import item was referred to M/o P&NG on 14.07.2020. P&NG vide email dated 01.09.2020 again requested complete technical specification of the product to be imported by the firm. Email sent on 17.09.2020 to firm with request to furnish complete technical specification of the import item. Reminder sent to firm vide email dated 14.10.2020.
199	Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/ AM20/S-124/IC	27.11.19	174 MTs Mix Hydrocarbon Solvent	91.8	Trading	Technical specification of import item received from firm vide email dated 05.09.2020 has been forwarded to P&NG on 08.09.2020. P&NG vide email dated 11.09.2020 sought some additional information from the firm. Accordingly, the firm has been requested on 15.09.2020 to furnish reply followed with reminder dated 14.10.2020.
200	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	100.4	AU	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. Reminder sent to firm



						vide email dated 14.10.2020.
201	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	4794	AU	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020.
202	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-92/IC	12.03.20	2000 MTs SOL-FARASOL - A- 100000877	1307.7 0	AU	Technical specifications of the item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020.
203	Raj Petro Specialties Pvt. Ltd., Mumbai 01/53/8/E/ AM20/R-94/IC	17.3.20	140 MT Sol-Anysol D 60 Inclusive of HUB- 100000900	114.34	AU	Recommended as per P&NG OM No. P-12019(11)/60/2020-Sup./(E-33884) dated 03.11.2020, subject to further approval by Competant Authority.
204	Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT Petroleum Hydrocarbon Solvent 125/240	7020.0 0	AU	Technical specification of import item received from firm vide email dated 25.09.2020 was referred to M/o P&NG vide email dated 14.10.2020. M/o P&NG vide email dated 20.10.2020 informed that the e-mail dated 14/10/2020 relating to furnishing technical specification of the product to be imported. They also informed that PPAC again requested to M/o P&NG for complete technical specification of the item, So they again requested to provide complete technical specification of the product from supplier. Accordingly, the firm has been requested on 20.10.2020 to furnish reply. Firm's reply referred to

						M/o P&NG vide email dated 02.11.2020
205	Michelin India Pvt Ltd., Chennai 01/53/8/53326/A M21/M-20/IC	08.05.20	150 MTs. Exxsol TM DSP 100/160	115.0	AU	Recommended as per P&NG OM No. P-12019(11)/43/2017-Sup(E-34663) dated 20.08.2020, subject to further approval by Competant Authority.
206	Rishab Trading Company, Bangalore 01/53/8/53694/A M21/R-4/IC	24.06.20	2000 MTs Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	Trading	Technical specification received from firm vide email dated 05.09.2020 has been forwarded to P&NG vide email dated 17.09.2020 and 13.10.2020. M/o P&NG informed in the EFC meeting that the matter is under examination with them.
207	Raymond Ltd., Mumbai 01/53/8/53706/A M21/R-5/IC	26.06.20	(1) 5110 Ltr. Motor Sport 100 (MS 100) 54 GL (2) 1890 Ltr. Motor Sport 109 (MS 109) 5 GL	22.174 40	AU	Technical specifications have been sent to M/o P&NG on 17.09.2020. M/o P&NG informed that comments sought from IOCL & BPCL on 24.09.2020. M/o P&NG vide email dated 16.10.2020 stated that PPAC has again requested to MoPNG vide mail dated 15/10/2020 supplier's technical specification. So they again requested to provide complete technical specification of the item. The firm has been requested on 30.10.2020 to provide requisite information. Firm's reply referred to P&NG vide email dated 02.11.2020.

208	Gujarat Fluoro Chemicals Ltd., Bharuch, Gujarat 01/53/8/53767/A M21/G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	AU	M/o P&NG vide email dated 10.08.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications. Reminders sent to firm vide email dated 23.09.2020 and 14.10.2020.
209	Sunshield Chemicals Limited., Maharashtra 01/53/8/53915/ AM21/S-53/IC	07.08.20	150 MTs Spirdane D40	86.7	AU	Complete technical specifications sought from firm vide email dated 14.10.2020. Committee decided to remind the firm again.
210	Aroma Organics Limited 01/53/8/53916/A M21/A-26/IC	07.08.20	60 MTs ISD DSOL 80 (ISU CHEM)	38.582 70	AU	Technical specification received from firm vide email dated 16.09.2020 has been referred to M/o P&NG on 14.10.2020.
211	Tata Motors Ltd., Gujarat 01/53/8/53949/A M21/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	1.7	AU	Technical specifications have been referred to M/o P&NG on 25.08.2020. M/o P&NG informed in the EFC meeting that the matter is under examination with them.
212	Tata Motors Limited, Rudrupur, Uttarakhand 01/53/8/54020/A M21/T-31/IC	21.08.20	(i) 153 Kgs. CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline) (ii) 344 Kgs. Diesel, Euro-6 CERT Fuel B7	1.7238 893	AU	Technical specification have been referred to M/o P&NG on 23.09.2020. Reminder sent to M/o P&NG vide email dated 14.10.2020 M/o P&NG informed in the EFC meeting that the matter is under examination with them.
213	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/54059/	30.08.20	(1) 150000 ltr FPW.55520/01- Diesel, EN590B7 (2) 303000 ltr	1099.3	AU	Recommended as per P&NG OM No. P-12019(11)/10/2020-Sup./(E-33884) dated

	AM21/F-15/IC		FPW.55509-Gasoline EN228, E10, Summer			24.09.2020, subject to further approval by Competent Authority.
214	India Yamaha Motor Private Limited., Tamil Nadu 01/53/8/54119/A M21/I-22/IC	12.09.20	1000 ltr CEC RF-02- 08 (Euro V Reference Gasoline Fuel)	2.4	AU	Recommended as per P&NG OM No. P- 12019(11)/3/2019- Sup./(E-28301) dated 28.09.2020, subject to further approval by Competant Authority.
215	Pon Pure Chemical India Private Limited, Chennai 01/53/8/54135/ AM21/P-28/IC	15.09.20	2000 MTS EXXSOL D40	1176.1	Trading	Comments sought from M/o P&NG on 15.09.2020. M/o P&NG have informed in the EFC meeting that this matter is under examination.
216	Fuchs Lubricants (India) Pvt. Ltd., Maharashtra 01/53/8/54154/A M21/F-18/IC	19.09.20	7 Nos. Anticorit VCI FE 310 IP 20L PLA (material 600644772) 39 Nos Anticorit LRC 123 V 205L (material 600644857) 11 Nos Anticorit VCI UNI O 40 20L PLA (material 600669799) 17 Nos Anticorit VCI UNI O 40 205L NUA (material 600669805) 27 Nos Anticorit DFW 8101 205L MET (material 600761233) 70 Nos Anticorit DFW 7101 205L MET (material 600761837) 7 Nos Anticorit DFO 7101 20L MET (material 600807030) 11 Nos Anticorit DFW 7101 20L PLA (material 600807191) 11 Nos Anticorit DFW 8101 20L NUA (material 600807214) 26 Nos Renoform UBO 377/9 205L MET (material 601118135) 49 Nos Renoform UBO 377/13 20- LGEBINDE (material 601118258)	71.1	Trading	Comments sought from M/o P&NG on 21.09.2020. M/o P&NG have informed in the EFC meeting that this matter is under examination with them.

			9 Nos Anticorit DFO 9301 205L MET (material 600761967) 2 Nos Anticorit DFO 9301 20L NUA (material 600807139)			
217	Shell India Markets Private Limited., Bangalore 01/53/8/54170/A M21/S-92/IC	21.09.20	(1) 0.010 ltr Fuel Oil (2) 0.010 ltr Diesel (3) 0.010 ltr Gas Oil (4) 0.010 ltr Vacuum Residue.	.03460	AU	Technical specification received from firm has been forwarded to P&NG vide e-mail dt. 18.10.2020.
218	Total Oil India Pvt. Ltd., Andheri East, Maharashtra 01/53/8/54784/A M21/T-48/IC	23.09.20	(1) 100 MTs Solane 100 - 155 K (2) 200 MTs Solane 80-110 (3) 400 MTs Lubrilam S31 L	443.40 780	AU	Recommended as per P&NG OM No. P- 12019(11)/38/2020- Sup./(34481) dated 26.10.2020, subject to further approval by Competant Authority.
219	Honda Motorcycle and Scooter India Pvt.Ltd., Haryana 01/53/8/54275/A M21/H-44/IC	07.10.20	1530 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	5.9	AU	Comments sought from M/o P&NG on 09.10.2020.
Part 13	DoT					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
220	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R- 11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through

						self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 15.10.2020.
221	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	.06	AU	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to be imported by the firm. Reminder sent to firm vide email dated 05.11.2020.
222	Revogue, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020.

223	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	AU	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm.
224	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited.
225	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/A M21/V-21/IC	10.08.20	1 No. NOX Sensor	.07	AU	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm.

226	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/A M21/G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	34.873 0120	AU	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC(HS) Code 85489000 does not come under preview of DGCA and returned the application. DOT vide letter dt. 04.11.2020 has informed that the matter is under process with them.
227	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	.08000	AU	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DOT vide letter dt. 04.11.2020 has informed that the matter is under process with them.
Part 14	Directorate General of Civil Aviation (DGCA)					
S. No	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
228	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
229	Kavita Bhardwaj, Gurgaon 01/53/8/E/	18.12.19	100 Box Motor, Propellers, fight controller, power	1.0	AU	Comments sought from DGCA on 30.12.19. DGCA vide e-mail

	AM20/K-29/IC		distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc.			dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
230	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	.91	AU	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
231	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the

						firm. Reminder sent to firm vide email dated 03.11.2020.
232	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm.
233	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/ AM20/G-52/IC	30.01.20	1 Nos Drone	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. Email sent to DoT on 03.11.2020.
234	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/ AM20/V-55/IC	06.03.20	20 Nos UAV components	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been

						referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF.
235	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/A M21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	14998. 0	AU	Comments sought from DGCA on 18.07.2020.
236	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. The application is sent to DOT again on 05.10.2020 as requested by them. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. 'NOC' received from DGCA vide letter dated 23.10.2020.
237	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020.
238	Cochin Port Trust, kerala 01/53/8/54331/A M21/C-33/IC	16.10.20	2 Nos. Radar System X Band Radar 12Ft single polarization	132.3	AU	Comments sought from DGCA on 19.10.2020. Comments also sought from DoT on 29.10.2020. DoT vide letter dated 21.10.2020 has informed that the case

						is under process with them.
Part 15	Department of Biotechnology					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
239	Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/A M21/T-4/IC	13.05.20	100 VLS Drosophila Melanogaster para mutants	2.2	AU	D/o Biotechnology vide email dated 01.10.2020 informed that the comments will be shared shortly. Reminder sent to D/o Biotechnology vide email dated 03.11.2020.
240	International Institute of Biotechnology and Toxic., Kanchipuram 01/53/8/53985/A M21/I-16/IC	18.08.20	(i) 1 Box <i>Folsomia candida</i> (ii) 1 Box <i>Geolaelaps aculeifer</i> from Denmark to conduct Eco-toxicology studies	Nil	AU	Comments sought from D/o AH&D on 18.08.2020 and again on 15.09.2020. D/o AH&D vide OM No. 110102 (1)/3/2017-Trade dated 13.10.2020 informed that they have no comments to offer as the item is not concerned with them. Comments sought from D/o Biotechnology and MoEF&CC (HSMD) on 29.10.2020. MoEF&CC (HSMD) vide email dated 02.11.2020 has informed that it is not concerned with the matter.
241	National Centre For Biological Sciences., Karnataka 01/53/8/54136/A M21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	.04	AU	Comments sought from D/o Biotechnology on 15.09.2020. D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos.

						Rhagoletis Pomonella Pupae was considered and approved. The firm vide email dated 8.10.2020 has informed that they have applied for IBSC approval and it is under consideration for review in the upcoming meeting.
Part 16	Department of Food & PD					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
242	RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/ AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	Trading	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 24.06.2020. D/o Food & PD vide email dated 29.06.2020 informed that the matter is not being dealt in Department of Food and Public Distribution.
243	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/ IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter.

						Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020.
Part 17	Petroleum & Explosives Safety Organization (PESO)					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
244	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/ AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	AU	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm on 29.09.2020 and 23.10.2020 requesting for furnishing reply.
245	Himachal Futuristic Communications Ltd. (HFCL), Solan Himachal Pradesh. 01/53/8/E/ AM19/H-32/IC	27.02.19	(i) 400 Nos. HI-SA Safe and Arm Unit from Greece (ii) 1500 Nos. M100 Electric Detonator from USA.	32.109 96	End user (Stock & Sale)	PESO vide letter dated 06.03.2019 sought information from the firm followed with reminder dated 17.03.2020. PESO vide email dated 01.10.2020 informed that no reply from the firm is received till now. Reminder sent to firm vide email dated 03.11.2020.
246	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/ AM20/P-11/IC	23.05.19	128 Nos. of Composite TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles	4.14	AU	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the

			etc.			firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
247	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box Primers G	26.94100	AU	PESO vide Letter No. E-25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply.
248	HFCL Ltd. (Formerly Himachal Futuristic Communications Ltd), New Delhi 01/53/8/53670/A M21/H-10/IC	23.06.20	(1) 92 Nos. Electronic Fuzes Point Detonating (PD2) 130mm (2) 101 Nos. Electronic Fuzes Point Detonating (PD3) 155 mm (3) 112 Nos. Electronic Fuze Proximity # (A1) 105 mm (4) 94 Nos. Electronic Fuze Proximity # (A2) 130mm (5) 161 Nos. Electronic Fuze Proximity # (A3) 155mm (6) 147 Nos. Electronic Fuze Time # (T1) # 105 mm (7) 174 Nos. Electronic Fuze Time # (T3) # 155 mm.	295.9	Trading	Comments sought from PESO on 26.06.2020. PESO, Nagpur vide letter No. 25(38)149/2020 dated 17.07.2020 sought some inputs/ clarifications from the applicant with a copy to DGFT. The firm has furnished reply on 21.07.2020. PESO, Nagpur vide letter No. 25(38)148/2020 dated 21.07.2020 again sought some more inputs/ clarifications from the applicant with a copy to DGFT. PESO, Nagpur vide letter No. 25(38)148/2020 dated 03/04.08.2020 informed to applicant that they have no objection if occupier of M/s. Premier Explosives Limited, Hyderabad applies for NOC/ licence for import of the

						explosives on strength of their licence on Form LE-3 for possession and sale of explosives.
249	Solar Industries India limited., Maharashtra 01/53/8/54008/A M21/S-69/IC	20.08.20	28790 kgs HMX Grade B Class 3. As per enclosed annexure. 21990 kgs RDX Type II Class 3. Details as per covering letter enclosed 5440 kgs RDX Type II Class1	1779.8	AU	Approved as recommended by PESO vide letter dated 28.10.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 28790 Kgs. HMX Grade B Class 3 (As per enclosed annexure) 21990 Kgs. RDX Type II Class 3 (Details as per covering letter enclosed) and 5440 kgs RDX Type II Class1 from IND for a CIF value of Rs177985526.25/ (USD 2373139.70), subject to the conditions mentioned in the PESO letter dated 28.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
250	Bharat Electronics Limited, Pune, Maharashtra 01/53/8/54260/A M21/B-47/IC	06.10.20	(1) 1396 Nos. Bel P/N 384180180158; S & A Module (EPD Fuze 155 MM) (2)1132 Nos. Bel P/N 384180200140; S & A Module (Prox Fuze 155 MM) (3) 796 Nos. Bel P/N 384180190149; S & A Module (Time Fuse 155 MM)	69.849 69	AU	Comments sought from PESO on 06.10.2020. PESO vide letter no. E.25(38)116/2020 dated 13.10.2020 sought some inputs/ clarification from the firm. The firm furnished reply on 17.10.2020 to PESO with a copy to DGFT.
251	Baker Hughes Singapore Pte., Mumbai 01/53/8/54320/A M21/B-49/IC	14.10.20	250 Nos 2323358 Electric Top Fire Detonator DYNWELL 0026 TF Temperature Resistant 1.4S / UN0456 4000 Nos 2328866 Shaped Charge 6, 5g DP3 St HMX 1.4D / UN 0440	50.5	AU	Approved as recommended by PESO vide letter dated 28.10.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 250 Nos 2323358 Electric Top Fire Detonator DYNWELL 0026 TF Temperature Resistant 1.4S / UN04564000 Nos 2328866 Shaped Charge 6, 5g DP3 St HMX 1.4D / UN 0440 from DEU for a CIF value of Rs5052441.25 / (USD 66131.43), subject to the conditions mentioned in the PESO letter dated 28.10.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						

252	Focus Energy Limited, New Delhi 01/53/8/54357/A M21/F-23/IC	22.10.2020	3470 NOS DETONATOR ASSEMBLY, BI-DIRECTIONAL BOOSTER	810611 5.04	AU	Comments sought from PESO on 23.10.2020.
253	Narendra Explosives Limited, New Delhi 01/53/8/54361/A M21/N-26/IC	22.10.2020	1000000 NOS CHEDDITE CX 2000 PRIMERS	150000 0	AU	Comments sought from PESO on 28.10.2020 Reminder sent to PESO on 02.11.2020.
Part 18	Department of Atomic Energy (DAE) and AERB					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
254	Aym Syntex Limited, Dadra and NA. 01/53/8/E/ AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	AU	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19. DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. Aym Syntex are requested to contact the local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy.

						Reminders sent to M/o Textiles on 16.09.2020, 30.10.2020 and 02.11.2020.
Part 19	MSME					
S. No	Name of the applicant (M/s.)&HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
255	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54305/A M21/R-21/IC	10.10.20	14 MTs Raw Agarbatti (Natural Color)	8.8	AU	Comments sought from MSME on 12.10.2020
256	ATBS Trading And Business Solution Pvt Ltd, Bangalore 01/53/8/54355/A M21/A-70/IC	21.10.2020	31230 NOS Shell Airfreshner Fruit Cocktail / Shell Little Joe Airfreshner	1233238	Trading	Comments sought from MSME on 29.10.2020
Part 20	Department of Agriculture, Cooperation and Farmers' Welfare					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
257	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	1.00000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
258	Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	131.25000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.

259	A3 Express Cargo, Chennai 01/53/8/E/AM20/ A-98/IC	09.01.20	22 MTs pure White Sesame Seed	8.3	Trading	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020 followed with reminders dated 17.08.2020, 05.09.2020 and 02.11.2020.
260	Nikunj Malaviya, Surat 01/53/8/53720/A M21/N-9/IC	30.06.20	27 MTs Arecanut Whole	37.179 00	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020, 17.09.2020 and 02.11.2020.
261	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam	2.5130 0	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020, 17.09.2020 and 02.11.2020.
262	Greaves Cotton Limited Vellore, Tamil Nadu 01/53/8/54042/A M21/G-18/IC	25.08.20	(i) 1 Set Power Tiller Parts – Others (ii) 8431 Nos. Power Tiller	6651.3 3160	Trading	Approved as recommended by D/o Agriculture, Cooperation & Farmer's Welfare vide OM No. 4-64/ 2019/ M&T (I&P)/ Part/ FTS 89797 dated 03.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 1 Set Power Tiller Parts – Others and 8431 Nos. Power Tiller from CHN for a CIF value of Rs665133160.00 / (USD 8915635.00), subject to the conditions mentioned in the D/o Agriculture, Cooperation & Farmer's Welfare OM No. 4-64/ 2019/ M&T (I&P)/ Part/ FTS 89797 dated 03.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
263	Spal Agro Spares, Coimbatore 01/53/8/54169/A M21/S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	100.0	Trading	Comments sought from Agriculture and Cooperation on 08.09.2020. Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
264	BTL EPC Limited, Kolkata 01/53/8/54794/A M21/B-44/IC	24.9.20	(1) 157 Nos. Power / Rotary Tillers (2) 4200 Nos. Parts/Spares/Compone nts of Power/ Rotary	217.91 23520	AU	Comments sought from Agriculture and Cooperation on 25.09.2020.

			Tillers.			Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
265	Pagariya Auto Pvt Ltd, Aurangabad 01/53/8/54256/A M21/P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	131.25 000		Comments sought from Agriculture and Cooperation on 06.10.2020. Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
266	Sunrise International., Kolkata 01/53/8/54272/A M21/S-110/IC	07.10.20	9 Set Power/rotary tiller for agriculture purpose	8.0	Trading	Comments sought from Agriculture & Cooperation on 08.10.2020 Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
267	Chirag Corpn., Kolkata 01/53/8/54318/A M21/C-32/IC	14.10.20	60 Set power tiller	40.8	Trading	Approved as recommended by D/o Agriculture, Cooperation & Farmer's Welfare vide OM No. 4-64/ 2019/ M&T (I&P)/ Part/ FTS 89797 dated 03.11.2020.
RA, Kolkata may issue the import authorization to the applicant for import of 60 Set power tiller from CHN for a CIF value of Rs4084356.00/ (USD 55194.00), subject to the conditions mentioned in the D/o Agriculture, Cooperation & Farmer's Welfare OM No. 4-64/ 2019/ M&T (I&P)/ Part/ FTS 89797 dated 03.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.						
268	Nand Kishor Saha, Jaigaon, West Bengal 01/53/8/54360/A M21/N-25/IC	22.10.20 20	50000 KGS Potato	150000 0	Trading	Comments sought from Agriculture & Cooperation on 29.10.2020.
269	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/A M21/S-122/IC	28.10.20 20	110 NOS Seeds of Potato	105600	AU	Comments sought from Agriculture & Cooperation on 29.10.2020.
Part 21	M/o HRD					
S. No	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status

270	Indigenous Baptist Mission, Eluru 01/53/8/E/ AM20/I-30/IC	16.08.19	(i) 914 Box Used Theological Books for Library, (ii) 103 Box Sacred Literature and booklets, (iii) 198 Box Whole English Sacred Bibles	4.7974 0	AU	Comments sought from M/o HRD on 21.08.2019. Reminders sent to HRD on 17.08.2020, 05.09.2020 and 02.11.2020. The Committee decided to examine the case on file.
271	Joy of Reading, Telangana 01/53/8/E/ AM20/J-31/IC	23.01.20	100 Box Printed Used Children Books For School Library from USA	0.00	AU	Comments sought from HRD on 31.01.2020. Reminders sent to HRD on 17.08.2020, 05.09.2020 and 02.11.2020. The Committee decided to examine the case on file.
Part 22	Post					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
272	Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/ AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, ECCN:EAR99 from Netherlands	13.708 80	AU	Comments sought from D/o Post on 26.09.2018 followed with reminders dated 31.05.2019, 21.08.2020, 17.09.2020 and 02.11.2020. The Committee decided to examine the case on file.
Part 23	Ministry of Power					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
273	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	AU	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being

						imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminder sent to M/o Power vide email dated 02.11.2020.
Part 24	Miscellaneous					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Purpose of import	Status
274	Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/ AM20/S-116/IC	02.11.19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	AU	The Committee decided to examine the case on file.
275	Bhange Organic Chemicals Pvt. Limited. AM21/B-49/IC	02.02.20	18000 MTs. Denatured Ethyl Alcohol	7970.4 0000	AU	The firm was requested vide email dated 10.04.2020 to furnish copy of valid Pollution Certificated (Consent to Operate) from State Pollution Control Board for processing the matter further. The firm vide email dated 10.08.2020 furnished reply. The case is under examination.
276	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/A M21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	162.50 000	AU	The firm was requested vide email dated 16.09.2020 to provide a filled up proforma (as mentioned in Trade Notice No.27) and documents regarding SPCB certificate and consumption data of 2019-20. The firm vide email dated 17.09.2020 furnished reply.



						The case is under examination.
277	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	AU	Comments sought from MOEF&CC(OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action.
278	KLJ Platicizers Ltd., New Delhi 01/53/8/53839/A M21/K-11/IC	20.07.20	10000 MTs Denatured Ethyl Alcohol	4623.0	AU	The firm was requested vide email dated 16.09.2020 to provide a valid SPCB certificate, for further processing your case. The firm vide email dated 18.09.2020 furnished reply. The case is under examination.
279	Alkyl Amines ChemicalsLtd., Maharashtra 01/53/8/53843/A M21/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol (Ethanol)	10260. 0	AU	The firm was requested vide email dated 16.09.2020 to provide a valid SPCB certificate and utilization certificate of the quantity allowed for earlier import. The firm vide email dated 10.11.2020 has been requested to furnish information in the attached proforma notified by Trade Notice No. 27 dated 29.07.2019 for the

						years 2017-18, 2018-19 and 2019-20.
280	Nishant Organics Private Limited 01/53/8/54066/A M21/N-11/IC	01.09.20	10000 MTs Denatured Ethyl Alcohol	4500.0 0000	AU	The case is under examination.
281	GNFC Limited, Gujarat 01/53/8/54108/A M21/G-20/IC	09.09.20	50000000 Ltrs. Denatured Ethyl Alcohol	18750. 00000	AU	The case is under examination.
282	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.20	4 Nos Vehicle Mounted EC-SVJEE-1100	450.8	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable jammer model in prescribed proforma. The reply of the firm has been forwarded to MHA(PM Divn.) on 11.11.2020.
283	Aj Gold & Silver Refinery, New Delhi 01/53/8/53952/A M21/A-31/IC	13.08.20	10 MTs. Gold (Dore) Bars, Purity upto 95 Percent	520000	AU	The firm has been granted import authorization No.0550004188 dated 04.01.2019 for import of 20 MT Gold Dore Bares. The firm has vide e-mail dt. 08.10.2020 has submitted following documents: (i) Applied quantity is 10 MT for Gold Dore Bar. (ii) BIS Certificate valid upto 26.11.2020. (iii) Pollution Certificate valid upto 31.03.2021. (iv) Utilization details of the previous gold licence duly certified by Customs (utilized 14.55 MT i.e. 2/3 rd of the quantity). (v) NABL certificate valid



						upto 29.08.2020 now renewal is under process. Accordingly, the Committee decided to allow 10 MTs of Gold Dore Bar having Gold content not exceeding 95.00 percentage as the firm had not been able to utilize the quantity allowed earlier also.
The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95.00 percentage to the firm, as the firm had not been able to utilize the quantity allowed earlier also against the previous import authorization, subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.						
284	Aj Gold & Silver Refinery, New Delhi 01/53/8/53953/A M21/A-32/IC	13.08.20	20 MTs of Silver (Dore) Bar. Purity upto 95 Percent	9450.0	AU	The firm has been granted import authorization No. 0550004029 dated 27.06.2018 for import of 5 MT of silver. The license expired on 27/12/2019. The Committee noted as under:- (i) Applied quantity is 20 MT of Silver (Dore) Bar having purity upto 95 percent. (ii) Utilization certificate showing utilization of only 2.2 MT (approx). (iii) BIS Certificate valid upto 26.11.2020. (iii) Pollution Certificate valid upto 31.03.2021. Accordingly, the Committee decided to allow 05 MTs of Silver Dore Bar having Silver content not exceeding 95.00 percentage as the firm had not been able to utilize the quantity allowed earlier also.

The Committee decided to approve for import of only 05 MTs of Silver Dore Bar having Silver content not exceeding 95.00 percentage to the firm, as the firm had not been able to utilize the quantity allowed earlier also against the previous import authorization, subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.						
285	RK Jewels, Rohtak	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	AU	The firm has been granted import authorization in the past. The NABL certificate expired on 17.5.2020. The Committee noted that the firm has applied for 20 MT Silver Dore Bars upto 95 percent purity. They have submitted Udyog Aadhar Memorandum and not Udyog Aadhar registration certification/Number. The firm has also not submitted consent to operate. Accordingly, the Committee decided to seek from the firm (i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate the Unit. The firm was requested on 07.10.2020 to furnish (i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate by SPCB for the Unit. (iii) NABL Certificate and (iv) BIS certificate. The firm's reply is awaited.
286	Sonigara Jewellers Private Limited, Pune 01/53/8/E/ AM20/S-226/IC	19.03.20	50000 Kgs. Silver Dore Bar (upto 95% purity)	17500.0	AU	The firm has been granted import authorization for 2 MTs of gold dore on 06.09.2019. The firm has submitted Pollution Certificate - valid upto 31.08.2022, (ii)

						MSME-Udyog Aadhaar issued on 08.11.2017 (iii) BIS Certificate valid upto 24.06.2020. The firm was requested on 07.10.2020 to furnish utilization details of the previous import license. The firm vide e-mail dt. 07.10.2020 has informed that they were unable to utilise the license due to pandemic. As travel restrictions were imposed they could not import material. The Committee deferred the case till the firm utilizes substantial quantity permitted vide previous import authorization. Further, utilization certificate duly certified by the Customs in respect of earlier issued import authorization is awaited.
287	Bhandari Gold and Jewellers Pvt. Ltd. 01/53/8/E/AM21/B-34/IC	17.08.20	1 MT Gold Dore (Gold content not exceeding 95%)	53338.04843	AU	The Committee noted that the firm had been granted import authorization for import of 2 MT of Gold Dore Bar in the year 2017. The validity of the license expired on 2.5.2019. Out of 2 MT the firm had imported only 61 Kg. The firm has submitted following documents:- (1) copy of NABL certificate valid upto 13.07.2022. (2) copy of Consent to Operate issued by Maharashtra Pollution Control Board valid upto 31.03.2021.

						The Committee also noted that the firm has not provided BIS Certificate. Accordingly in terms of Trade Notice No.48/2015-2020, the Committee decided to defer the case for want of BIS Certificate.
288	Harshini Maple Leafs, Chennai 01/53/8/54380/A M21/H-46/IC	27.10.2020	(1) 5 MT Gold Dore Bars (2) 50 MT Silver Dore Bars.	150000 00000	AU	The Committee noted that the firm has applied for 5 MT of Gold Dore Bars and 50 MT of Silver Dore Bars along with (1) NABL certificate valid up to 25.06.2022 and (2) Consent to Operate valid upto 31.03.2021, The firm has not provided BIS Certificate and Utilization certificate duly certified by the Customs in respect of earlier import licence, if any. Accordingly, the Committee decided to ask the firm to submit (1) a valid BIS Certificate and (2) Utilization certificate duly certified by the Customs in respect of earlier issued import authorization, if any.
289	Yash Oro India Private Limited, Hyderabad 01/53/8/54386/A M21/Y-4/IC	28.10.20	3 MT Gold Dore Bar Purity upto 95 Percent.	171000 00000	AU	The Committee noted that the firm had been granted import authorization No. 0950000879 dated 24.04.2019 for import of One MT Gold Dore Bars. The firm has applied for 3 MTs of Gold Dore Bars along with (1) BIS certificate

						valid upto 09.12.2020 The Committee noted that firm has not submitted following documents: (1) Utilization certificate duly certified by Customs in respect of earlier issued import licence. (2) Consent to Operate from State Government Pollution Control Board. (3) Valid NABL certificate. Accordingly, the Committee decided to ask the firm to submit (1) Utilization certificate duly certified by the Customs in respect of earlier issued import authorization (2) a valid Consent to Operate certificate from State Government Pollution Control Board and (3) a valid NABL certificate.
290	Kundan Refinery Pvt. Ltd., Manesar, Gurugram 01/53/8/54397/A M21/K-26/IC	25.08.20	50000 Kgs. of Gold Dore Bars maximum purity 95%.	221113 741482	AU	The Committee noted that the firm had been granted import of 1 (One) MT Gold Dore Bar in EFC meeting No. 4/AM21, dated 28.08.2020 for its Unit at Manesar, Gurugram. The firm has applied for 50 MTs of Gold Dore Bars along with following documents:- (1) BIS certificate valid up to 31.08.2021, (2) NABL certificate valid up to 07.07.2022, (3) Consent to Operate from Haryana State Pollution Control Board valid up to 31.12.2024.

						Accordingly, the Committee decided to allow 10 MTs of Gold Dore Bar having Gold content not exceeding 95 percentage.
	The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95.00 percentage to the firm, subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.					
291	Sovereign Metals Limited, Naroda, Ahmedabad 01/53/8/54392/A M21/S-123/IC	29.10.20 20	20 MT Gold Dore Bars purity upto 95%	107236 000000	AU	The Committee noted that the firm has applied for 20 MT Gold Dore Bars purity upto 95% along with NABL certificate valid up to 25.10.2021. The Committee noted that the firm has not provided any information regarding earlier import made during preceding three years in ANF 2 M Form. The Committee also noted that the firm has not provided (1) valid BIS certificate (2) valid State Pollution Control Board Certificate (3) Utilization certificate duly certified by Customs in respect of earlier issued import authorization, if any. Accordingly, the Committee decided to ask the firm to provide documents mentioned at serial numbers (1), (2) and (3) above.
292	Khandwala Finstock Pvt. Ltd., Ahmedabad	28/10/2020	10 MTs of Gold Dore Bars upto 95% purity	Rs. 53,97,97,50,000	AU	The Committee noted that the firm had been granted import authorization No.0850000501 dated 14.12.2018 for import of 10 MT of Gold Dore



					Bar. The Committee further noted that i. the NABL certificate is valid upto 10/9/2022; ii. BIS certificate is valid upto 15/10/2021; iii. SPCB is valid upto 31.3.2023. iv. Utilization certificate duly certified by Customs. Accordingly, the Committee decided to allow 10 MTs of Gold Dore Bars upto 95% purity. The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95.00 percentage to the firm, subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.
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5. The meeting ended with vote of thanks to the chair.